

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. 31(ND)/2016  
C. A No.

CORAM:

SH. R. VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**


**NAME OF THE COMPANY : M/S.**

Anil Goyal & Ors.

And

Kalyan Ploypacks Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	K. Datta	Adv.	Petitioner	
2.	Sonam Sharma			
3.	Shantanu Parashar			

① JUSHYANT A. MAHANT


② NEERAJ SHARMA

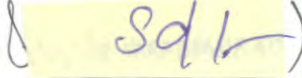
③ MUKUL KUMAR ORDER

Respondent  
2-7

duy

At the request of the learned counsel for the respondent, the matter is adjourned to 17.04.2017. In the meanwhile, the learned counsel for the parties shall file the written submissions, the synopsis and the list of citations on which they intend to rely.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)